This point was also discussed yesterday. (Interruptions)....

MR. SPEAKER: So long as I do not get anything.....

#### (Interruptions)

MR. SPEAKER: Why are you making a noise? Listen to me. You listen to me first, Mr. Dora, listen to me. I was saying that .......(Interruptions)... Both of you please keep silent for God's sake.....you listen to me...Do not speak.....(Interruptions).....Mr. Purohit, you also please sit down.....I will send both of you out. I was saying that so long as I do not get any information, I cannot take any action. Therefore, you please sit down....(Interruptions).... I cannot do anything without getting information.

SHRI BHAJAN LAL (Interruptions)....

12.05 hrs.

## PAPERS LAID ON THE TABLE

[English]

# Notifications under Environment (Protection) Act 1986, etc. etc.

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHAJAN LAL): I beg to lay on the Table—

- (1) A copy of the Environment (Protection) Second Amendment Rules, 1987 (Hindi and English versions) published in Notification No. S.O. 393(E) in Gazette of India dated 16th April, 1987 under section 26 of the Environment (Protection) Act, 1986. [Placed in Library. See No. LT-4301/87.]
- (2) A copy of Notification No. S.O. 394(E) (Hindi and English versions) published in Gazette of

India dated the 16th April, 1987 authorising the officers and authorities mentioned in the Table annexed to the Notification for the purposes of section 19 of the Environment (Protection) Act, 1986 with jurisdiction mentioned in the notification issued under the said act. [Placed in Library.See No. LT-4302/87.]

- (3) A copy of Notification No. S.O. 238(E) (Hindi and English versions) published in Gazette of India dated the 26th March, 1987 containing Corrigendum to Notification No. S.O. 83(E) dated the 16th February, 1987 issued under the Environment (Protection) Act, 1986. [Placed in Library. See No. LT-4303/87.]
- (4) A copy of Notification No. S.O. 239(E) (Hindi and English versions) published in Gazette of India dated the 26th March, 1987 containing Corrigendum to Notification No. S.O. 84(E) dated the 16th February, 1987 issued under the Environment (Protection) Act, 1986. [Placed in Library, See No. LT-4304/87.]

## International Airports Authority of India Employees (Conduct, Discipline and Appeal) Regulations, 1987

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAG-DISH TYTLER): I beg to lay on the Table a copy of the International Airports Authority of India Employees (Conduct, Discipline and Appeal) Regulations, 1987 (Hindi and English versions) published in Notification No. PERS/SC/13/73/Vol. III in Gazette of India dated the 7th January, 1987 together with an explanatory note, under sub-section (4) of section 37 of the International Airports Authority Act, 1971. [Placed in Library. See No. LT-4305/87.]

## Notifications Under Major Port Trusts Act, 1971 etc. etc.

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): I beg to lay on the Table:—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 124 of the Major Port Trusts Act, 1963:—
  - (i) G.S.R. 1329(E) published in Gazette of India dated the 26th December, 1986 approving the Cochin Port Employees (Leave) Amendment Regulations, 1986.
  - (ii) G.S.R 317(E) published in Gazette of India dated the 27th March, 1987 approving the Tuticorin Port Employees (Conduct) Fourth Amendment Regulations, 1987. [Placed in Library. See No. LT-4306/87.]
- (2) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India for the year 1986—Union Government (Commercial)—Part III—Shipping Corporation of India Limited, under article 151(1) of the Constitution [Placed in Library See No. LT-4307/87.]

[Translation]

### Annual Accounts of the Indira Gandhi National Open University for 1985-86 and Audit Report thereon etc. etc.

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): I beg to lay on the Table:—

(1) A copy of the Annual Accounts

(Hindi and English versions) of the Indira Gandhi National Open University, New Delhi, for the year 1985-86 together with Audit Report thereon under section 29 of the Indira Gandhi National Open University Act, 1985.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-4308/87]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Victoria Memorial Hall, Calcutta, for the year 1985-86 along with Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Victoria Memorial Hall, Calcutta, for the year 1985-86.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT-4309/87.]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Society for the National Institutes of Physical Education and Sports, Patiala, for the year 1985-86 along with Audited Accounts.
  - (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Society for the National Institutes of Physical Education and Sports, Patiala, for the year 1985-86.

- A statement (Hindi and English (6)versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library. See No. LT-4310/87]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Educational Planning and Administration. New Delhi, for the year 1985-86 along with Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Educational Planning and Administration, New Delhi, for the year 1985-86.
- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above. [Placed in Library. See No. LT-4311/87.]
- (9) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Srinagar, for the year 1985-86 together with Audit Report thereon.[Placed in Library. See No. LT-4312/87.]

#### [English]

Review on the working of and Annual Report of the Cancer Hospital and Research Institute, Gwallor, 1985-86

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHA-PARDE): I beg to lay on the Table:-

(1) A copy of the Annual Report (Hindi and English versions) of the Cancer Hospital and

- Research Institute, Gwalior, for the year 1985-86 along with Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the Cancer Hospital and Research Institute, Gwalior, for the year 1985-86. [Placed in Library. See No. LT-4313/87.]

#### 12.06 hrs.

MESSAGES FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir. I have to report the following messages received from the Secretary-General of Rajya Sabha:--

4) 'I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Tuesday, the 21st April, 1987, adopted the following motion in regard to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:-

> "That this House resolves that the Raiya Sabha do join the Committee of both the Houses on the Welfare of Scheduled Castes and Scheduled Tribes for the term ending on the 30th April, 1988, and do proceed to elect, in accordance with the system of proportional representation by means of the single transferrable vote, ten members from among the members of the House to serve on the said Committee."

- I am further to inform the Lok (2) Sabha that in pursuance of the above motion, the following members of the Rajya Sabha have been duly elected to the said Committee:--
  - 1. Shri Sukhdev Prasad